

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1974
TO BE ANSWERED ON 05.05.2016**

PSUs UNDER POWER SECTOR

1974. SHRI RAYAPATI SAMBASIVA RAO:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the major PSUs under the Ministry along with financial status, PSU-wise;**
- (b) the flagship programmes of the Ministry;**
- (c) the budgetary allocation made for the Ministry during the last 2 years;**
- (d) whether the budgetary allocation made was left unutilised during the said period; and**
- (e) if so, the details thereof and the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) : The details of the major PSUs under the Ministry of Power along with financial status are given in Annex-I.

(b) : The flagship programmes of Ministry of Power are:

- i. Deen Dayal Upadhaya Gram Jyoti Yojana (DDUGJY)- A scheme to ensure adequate and quality power supply in rural areas and also to provide access to electricity to villages/households covering all aspects of power distribution in rural areas.**
- ii. Integrated Power Development Scheme (IPDS) - A scheme to facilitate state utilities to ensure quality and reliable 24X7 Power supply in urban areas.**

(c) to (e) : The scheme wise budgetary allocations as well as expenditure made for the Ministry of Power for the last two years (2014-15 and 2015-16) is given at Annex-II. During Financial Year 2015-16, there were no savings. However, in the FY 2014-15, the details of savings and the reasons thereof are given at Annex-III.

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1974 TO BE ANSWERED IN THE LOK SABHA ON 05.05.2016.

Details of major PSUs under Ministry of Power

Sl. No.	Name of the PSU	Major Operations	Net Worth (Rs. Crores)
1	National Thermal Power Corporation Ltd. (NTPC) (A Maharatna Company)	Constructions and operating power stations	81,657.00
2	National Hydroelectric Power Corporation Ltd. (NHPC) (A Mini Ratna company)	To plan, promote and organize an integrated an efficient development of hydroelectric power	30,664.53
3	Power Grid Corporation of India Ltd. (PGCIL) (A Maharatna Company)	Integrated development of Inter-state transmission system in the country	38,037.07
4	Power Finance Corporation (PFC)(A Navratna Company)	Power sector public financial institution and non-banking financial company for providing fund and non-fund based support for development of Indian Power Sector	34,667.00
5	Rural Electrification Corporation Ltd. (REC) (A Navratna Company)	Financing scheme for extending and improving the rural electrification infrastructure	24,857.00
6	North Eastern Electric Power Corporation (NEEPCO) (A Mini-Ratna Company)	To plan, promote, investigate, survey, design, construct, generate, operate and maintain both hydro and thermal power stations	6161.67

ANNEX REFERRED TO IN REPLY TO PARTS (c) TO (e) OF UNSTARRED QUESTION NO. 1974 TO BE ANSWERED IN THE LOK SABHA ON 05.05.2016.

Budgetary allocation and expenditure to MoP during 2014-15 and 2015-16					
SI No	Name of Scheme	2014-15		2015-16	
		BE	Actual	BE	Actual
	1	2	3	4	5
A	GBS to CPSUs				
1	NHPC	478.80	436.98	200.00	300.00
2	THDCIL	62.92	55.79	30.00	30.00
3	NEEPCO	142.10	41.03	75.00	27.70
	Sub total A	683.82	533.80	305.00	357.70
B	GBS to Other MoP Schemes				
1	RGVY	5144.09	2874.41	0.00	0.00
2	National Electricity Fund (NEF)	50.69	1.00	20.00	7.00
3	R-APDRP	1261.04	595.25	0.00	0.00
4	CPRI	295.53	79.82	125.00	37.28
5	EC including NMEEE	107.65	32.73	60.00	54.82
6	BEE	139.55	9.00	50.00	37.00
	Total (EC+BEE)	247.20	41.73	110.00	91.82
7	NPTI	60.52	8.89	40.00	23.60
8	CEA	46.29	0.00	30.00	6.22
9	Strengthening of Transmission System in the States of Arunachal Pradesh and Sikkim	175.18	100.00	150.00	150.00
10	220kV Transmission Line from Srinagar to Leh via Kargil	268.14	268.14	250.00	250.00
11	Finacial Support for Debt Restructuring of DISCOMs*	400.00	0.00	74.20	0.00
12	Power System Improvement Project in NE Region (Except Sikkim & Arunachal Pradesh)	200.00	150.00	250.00	247.33
13	Green Energy Corridors	1.00	0.00	1.00	0.00
14	Power System Operation Company	1.00	0.00	1.00	0.00
15	Smart Grid	1.00	0.00	40.00	1.32
17	Power Sector Support to NCT of Delhi	200.00	200.00	0.00	0.00
18	Deendayal Upadhyaya Gram Jyoti Yojana	500.00	500.00	4500.00	4500.00
19	Integrated Power Development Scheme	100.00	50.00	600.00	1001.55
20	Assistance to FOR for Capacity Building	2.25	0.75	1.00	0.89
21	Funds for Evaluation Studies and Consultancy	1.50	0.05	0.30	0.00
22	Comprehensive Award Scheme for Power Sector	1.00	0.15	1.00	0.17
23	JERC Manipur & Mizoram	0.00	0.00	0.00	0.00
24	Computerisation & Office Expenses	0.75	0.75	1.24	1.23
26	PSDF (Non-gas)	1.00	185.46	300.00	175.00
	PSDF (Gas)	0.00	0.00	0.00	975.74
27	Sub total B	8958.18	5056.40	6494.74	7469.15
28	Total (A)+(B)	9642.00	5590.21	6799.74	7826.84
	Note: Expenditure during FY 2015-16 in excess of BE has been made out of approved supplementary grant.				

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During the year 2014-15, the Ministry of Power's Gross Budgetary Support (GPS) was reduced to Rs. 5700 crore from the BE level of Rs. 9642 crore. As a result, the allocation of funds under the two flagship schemes had to be curtailed at the RE stage as well as in many other small schemes. The position in respect of BE, RE and Actual utilization along with reasons for variation is tabulated below:

Sl. N	Name of the Schemes/ CPSU	BE 2014-15	RE 2014-15	Actual 2014-15	Reasons for improper utilization/shortfall
1	2	3	4	5	6
1.	RGGVY	5144.	2886.	2874.	Due to lower allocation at RE stage, the expenditure could not reach BE level.
2.	R-APDRP	1261.	595.	595.	Due to lower allocation at RE stage, the expenditure could not reach BE level. The outlay RE level is to be utilized fully by the end of Financial Year.
2-A	Integrated Power Development Scheme	100.	100.	50.	The release was restricted to Rs 50 crore by Ministry of Finance, when they were approached by Ministry of Power for relaxation of the 33% expenditure ceiling in the last quarter of FY 2014-15.
3.	NHPC	478.	436.	436.	Due to lower allocation at RE stage, the expenditure could not reach BE level.
4.	NEEPCO	142.	41.	41.	Utilization of funds had to be restricted due to lower allocation at RE stage.
5.	THDCIL	62.	55.	55.	Utilization of funds had to be restricted due to lower allocation at RE stage.
6.	Power System Improvement Project for NER	200.	150.	150.	Due to lower allocation at RE stage, expenditure could not reach the BE level.
7.	Transmission system of AP & Sikkim	175.	100.	100.	Due to lower allocation at RE stage, expenditure could not reach the BE level.
8.	Energy Conservation	107.	40.	32.	Saving is due to delay in approval of the scheme and due to non-finalization of proposed scheme NMEER.
9.	Central Power Research Institute (CPRI)	295.	79.	79.	The appraisal and approval for the continuation of the scheme during the 12 th Plan could be obtained only in the later half of the <u>current</u> financial year. Therefore, the utilization is very low when compared to BE.
10.	Bureau of Energy Efficiency	139.	10.	9.	The funds allocated under RE stage of Rs. 10 cr. is in the process of being released. The delay is due to the fact that the appraisal and approval of the

					Schemes could be obtained only in the latter half of the financial year.
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11.	Power System Development Fund	1.	200.	185.	Due to less number of projects ready for release of funds
12.	National Electricity Fund	50.	1.	1.	The scheme requires a number of mandatory conditions to be fulfilled. As Discoms have not been able to fulfill the conditions, no funds could be utilized. None of the participating States have filed any claims. Therefore, only a token provision was proposed at RE stage keeping in view the cut in budget allocation for MoP at RE stage.
13.	Financial support for DISCOMs	400.	1.	0.	The scheme requires a number of mandatory conditions to be fulfilled. As Discoms were not able to fulfill the conditions, no funds could be utilized. None of the participating States have filed any claims. Therefore, only a token provision was proposed at RE stage keeping in view the cut in budget allocation for MoP at RE stage.
